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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/159 - 165/CAA/2017
IN
APPLICATION NUMBER : CA/95-101/CAA/2017
NAME OF THE TRANSFEROR : ANKITA PRATISTHAN LTD
NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD
NAME OF THE TRANSFEROR : PUNEET TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFEROR : ZIPAHEAD.COM PVT LTD
DEMERGER 1 : KESHAV POWER LTD
DEMERGER 2 : SHREE NIRMAN LTD
TRANSFeree : RAMAINVESTMENT CO PVT LTD
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|-------------------|------------------------|-------------|
| 1) K. RAMANATHAN | Counsel for Petitioner | G. V. Mohan |
| G. V. MOHAN KUMAR | | |

ORDER

Counsel representing the applicant present. The Registry is directed to place the letter received regarding objections raised in this petition. Put up on 03.10.2017 at 10.30 A.M.

- Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc